

under improved varieties of seed during the years 1950, 1951 and 1952; and

(b) whether the Central Government have taken any steps to encourage the use of improved varieties of seeds in various States during the last two years?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) At present the primary reporting agencies responsible for the collection of agricultural statistics in the States are not required to record figures of areas under improved varieties and reliable information on the subject is, therefore, not available. On an *ad hoc* enquiry made in 1952, certain information was collected which is embodied in a statement placed on the Table of the House. [See Appendix VIII, annexure No. 34.]

Information regarding cotton, however, does exist. The percentage of area under improved varieties to the total area in the country during 1950, 1951 and 1952 was 49, 50 and 54 respectively.

(b) Under the Grow More Food Campaign, financial assistance is given to States, whose responsibility it is to popularise the use of improved seed, for the multiplication and distribution of such seed. The amounts sanctioned by the Ministry of Food and Agriculture in 1949-50, 1950-51 and 1951-52 were Rs. 9 lakhs, 133 lakhs and 61 lakhs respectively. Furthermore, the Indian Council of Agricultural Research has financed schemes for the multiplication of hybrid bajra and maize seeds, which present special problems.

TICKETLESS TRAVEL ON VIZIANAGARAM-RAIPUR RAILWAY LINE

923. **Shri Sanganna:** (a) Will the Minister of Railways be pleased to state the receipts and charges of the Vizianagaram-Raipur Railway line (Eastern Railway Zone) during each of the last five years?

(b) Are Government aware that there is a constant ticketless travel on this Railway line?

(c) If so, what precautions have been made to check this?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Earnings of railways are not maintained sectionwise and it is, therefore, not possible to state the receipts of the Vizianagaram-Raipur Section during the last five years. It is not clear what the hon. Member means by the word 'charges'. If he is referring to expenditure incurred in running this section, it may be stated

that the working expenses of the railways are also not maintained sectionwise.

(b) The Government are aware that ticketless travel is prevalent to a certain extent on this section.

(c) The measures taken to check this evil on the Vizianagaram-Raipur Section, in addition to the usual train checks carried out by Travelling Ticket Examiners, include the holding of concentrated checks and raids at important stations and surprise checks by the Headquarters' squads of Ticket Examiners.

RAILWAY COACHES

924. **Shri B. N. Roy:** Will the Minister of Railways be pleased to state:

(a) the percentage of III class coaches fitted with fans in comparison with those without fans on the N. E. Railway during the year 1952-53; and

(b) the percentage of increase in the same proposed on that Railway in the year 1953-54?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 28 per cent. of the coaches had fans in 1952-53.

(b) The increase planned is 6 per cent. in 1953-54.

TRANSFER OF CLAIMS FROM GORAKHPUR TO CALCUTTA

925. **Shri H. S. Prasad:** Will the Minister of Railways be pleased to state:

(a) the total number of claims transferred from Gorakhpur to Calcutta after Re-grouping of the N. E. Railway; and

(b) the total number of cases so far decided?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No claims have been transferred from Gorakhpur to Calcutta after regrouping.

(b) Does not arise.

FOODGRAINS EXPORTED FROM PUNJAB

926. **Prof. D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantities of rice, wheat, gram and barley exported from the State of Punjab to the deficit States in the years 1951 and 1952; and

(b) the total amount of subsidy granted to the States for subsidized foodgrains during the same period?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) Net Exports of rice, wheat and

barley during 1951 and 1952 from Punjab were as under:—

	(In '000 Tons)	
	1951	1952
Rice	46	43
Wheat
Barley	..	4
TOTAL	46	47

As gram was decontrolled with effect from 17th August, 1950 information in regard to gram is not available.

(b) No subsidy is paid by the Central Government on indigenous foodgrains. The cost of imported foodgrains supplied to the States during 1951 and 1952 was, however, subsidised. The total amount of subsidy given by the Central Government was Rs. 46.09 crores in 1951-52 and Rs. 24.43 crores in 1952-53 (Upto December, 1952). These amounts represent the subsidy accrued on the quantities actually supplied to the States during the year, irrespective of the financial year in which the accounts adjustment was made.

STATE PHARMACY COUNCILS

927. Shri Barman: Will the Minister of Health be pleased to state:

(a) the names of the States that have constituted 'State Pharmacy Councils' under Pharmacy Act, 1948;

(b) the number of State Councils that have been approved by the Central Pharmacy Council;

(c) whether it is a fact that 'the Pharmacy Training Centre' at Jalpaiguri (West Bengal) was opened on the 5th September 1949, but has not yet been approved by the Central Council; and

(d) if so, what is the status of the students admitted there since 1949?

The Minister of Health (Rajkumari Amrit Kaur): (a) According to information available only one State Government namely the Punjab Government has constituted the State Pharmacy Council.

(b) The question does not arise as there is no provision in the Pharmacy Act, 1948, requiring the approval of the Central Pharmacy Council to the establishment of State Pharmacy Councils.

(c) and (d). An enquiry has been made from the Government of West Bengal regarding the date of opening of the Training Centre and the infor-

mation, when received, will be laid on the Table of the House. The Training Centre has not so far applied to the Central Pharmacy Council for approval to the course of study and examination conducted by it. After the State Pharmacy Council has been constituted and before the Education Regulations have come into force in the State of West Bengal, persons who receive the Diploma of Licentiate in Pharmacy from that institution can apply to the State Council to get themselves registered. Registration of such persons after the Education Regulations have come into force will not be possible unless the examination conducted by the institution is approved by the Pharmacy Council of India.

DEVELOPMENT OF SUGARCANE

928. Shri K. C. Sodhia: (a) Will the Minister of Food and Agriculture be pleased to state the amount of grants proposed to be given to States for the development of sugarcane during 1953-54?

(b) Do some of the States realize cess for this purpose?

(c) If so, how much amount did each State realize and spend during 1952-53?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) The grants to be given to different States have not yet been decided as the schemes from all the States have not been received. A provision of Rs. 18 lakhs has, however, been made for the purpose in addition to a provision of Rs. 15 lakhs for loans.

(b) Yes.

(c) A statement is laid on the Table of the House.

STATEMENT

Cess on sugarcane realised by various States during 1952-53 and expenditure incurred from cess proceeds on sugarcane development during that year.

	Receipts according to budget estimate	Expenditure (Estimates)
U.P.	405.33	44.14
Bihar	140.00	90.00
Bombay	50.50	53.38
Madras	11.11	Nil
Mysore	13.70 (August '52 to Jan '53)	10.50